

(5)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/193/2018

PETITION NUMBER : CP/14/2017

NAME OF THE PETITIONER(S) : KIMS BELLEROSE INSTITUTE OF MEDICAL SCIENCES &
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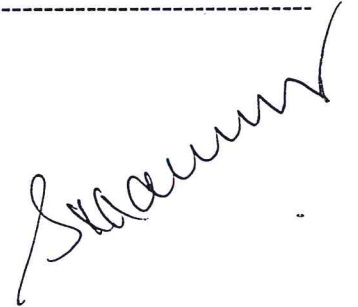
NAME OF THE RESPONDENT(S) : JUBY M.DEVASIA

SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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S. Manjula Devi, Adv
For KIR & Co

For Applicants/
Respondents



ORDER

Counsels representing both the parties are present. At request of respondent's counsel time is enlarged for making submissions in IA 193/2018. Put up on 20.06.2018.

-sr-

(S VIJAYARAGHAVAN)
Member (Technical)

-sr-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp